

doctors from 20.7.87 to 28.7.87:-

- (i) There shall be no victimisation of the doctors who went on strike.
- (ii) Doctors whose services were terminated for participation in the strike be taken back, if they report for duty.
- (iii) Doctors who participated in the strike shall not be entitled to pay and allowances for the period of strike but the period of strike has been condoned. The period of strike will not entail forfeiture of past service for pensionary and other service benefits but the actual period of strike it-self will not count as qualifying service.

It is the policy of the Government that no pay and allowances should be given for the period of strike. This however, does not constitute punitive action.

Aluminium Plant at Krishna Devapet

451. SHRI BHATTAM SRIRAMA-MURTY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether negotiations with the USSR for setting up aluminium plant at Krishna Devapet are at final stage;

(b) whether negotiations for the pricing of bauxite which the USSR want to buy from India has been finalised;

(c) whether infrastructure facilities like railway line from Krishna Devapet will be provided connecting it with Visakhapatnam-Vijayawada main line; and

(d) when the deal is likely to be materialised?

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES IN THE MINISTRY OF STEEL AND MINES (SHRI RAMANAND YADAV): (a) No, Sir.

(b) to (d). The Feasibility Report for the export oriented Bauxite Complex in Andhra Pradesh, prepared jointly by Soviet and Indian agencies, is under consideration of the Working Group on Non-ferrous Metallurgy of the Inter-governmental Soviet-Indian Commission on Economic, Scientific and Technical Cooperation. Since the matter has to be discussed with various agencies of India and USSR, no time limit can be indicated.

Incidence of AIDS

452. SHRI MOHANBHAI PATEL:
SHRI KRISHNA SINGH:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of persons tested for AIDS in the country during the year 1987;

(b) the number of persons found infected with AIDS virus;

(c) the number of foreigners out of them and the action taken in that regard;

(d) the measures taken for the treatment of AIDS in the country; and

(e) whether any instructions have been issued to all the State Health authorities, hospitals, STD clinics to be more vigilant of AIDS cases?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) During the year from 1st Jan. 1987 to 31st Dec. 1987, 43616 persons from high risk groups were screened by ELISA test for HIV

antibodies.

(b) and (c). HIV antibodies were detected in 122. Out of this, 21 were foreign students and 12 were foreign nationals. They have been asked to have the country.

(d) AIDS is a disease of varying manifestations. Most of the AIDS patients suffer from opportunistic infections or from malignant tumours. Facilities for detection and treatment of these illnesses are available in major hospitals in the country. However, till now no drug to cure AIDS or vaccine to prevent AIDS has been discovered and therefore, treatment to cure or prevent AIDS is not available.

(e) Yes.

Financial Assistance for Development of Roads In Bihar

453. DR. G.S. RAJHANS: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government of Bihar has urged Union Government to provide adequate assistance during the current fi-

ancial year for construction of roads and repair of embankments breached by the floods;

(b) if so, the details of the assistance provided by Union Government to Bihar State for the said purpose during the current financial year; and

(c) the further assistance proposed to be given to meet the development of roads in the near future?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) to (c). The Government of India are responsible for maintenance and development of National Highways only, which are fully financed by them.

All other roads are the responsibility of the State Government concerned. However some assistance is provided by the Government of India in the form of grant-in-aid and loan for construction of State Roads, the quantum for which is determined on an year to year basis. The following amount has been earmarked for Bihar during the current financial year:

(i)	Central Road Fund:	Rs. 30.00 lakhs
(ii)	Roads of Inter-State and Economic Importance:	Rs. 50.00 lakhs

Area Vocational Surveys by States

454. SHRI NARSING SURYAWANSHI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Area Vocational Surveys are proposed to be carried out by all the States for effective implementation of the scheme to boost vocational education and

curriculum, text-books, work-books; curriculum guides and training manual would be prepared for nearly 500 courses under the scheme;

(b) if so, the number of States which have carried out the survey so far; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE